

Through Fax

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

**All the Principal District & Sessions Judges in the State of Jharkhand
including the Judicial Commissioner, Ranchi.**

Sub.:- Change of Venue of One Day State Consultation on Juvenile Justice Issues on 3rd November, 2018
and information about reporting time.

Sir / Madam,

In continuation to this Court's letter No. 4418/Apptt. dated 31.10.2018, I am directed to inform that the Venue for the programme "**One Day State Consultation on Juvenile Justice Issues**" scheduled to be held on **3rd November, 2018** at **Nyaya Sadan, Doranda** now has been changed to **Hotel BNR Chanakya, Station Road, Ranchi** and reporting time is **09:30 AM sharp**.

You are, therefore, directed to inform the nominated Officers (District & Addl. Sessions Judge – I / Addl. Judicial Commissioner – I and Principal Magistrates, Juvenile Justice Boards) accordingly.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Memo no. 4432 /Apptt.

dated, the Ranchi 31/10/2018

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his letter No. JHA.L.S.A/2256 dated 30.10.2018 (E-mail-jhalsaranchi@gmail.com) / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

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31/10/18
Registrar (Administration)